

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 210
Cont. A (CA) No. 06/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Mentor Home Loans India Limited ...Petitioner
Versus
Mr. Basant Kumar Goyal ... Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Petitioner : Shivangshu Naval, Adv.
Akanksha Noval, Adv.
Sagrika Joshi, Adv.

ORDER

List the matter on 16.05.2024 at 03:00 PM.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 15, 2024